NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

CA/97/252/HDB/2017
Mahidhar Transports & Logistics Pvt Ltd
Mahijhan Tuangpanta & Logistics Dut I td
Mahidhar Transports & Logistics Pvt Ltd
Registrar of Companies, Hyderabad
252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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	Secreta.	28495483M	08

Counsel for Respondent(s):

Heard Shri K. Ch. Venkat Reddy, Learned Counsel for the Petitioner.

At the request of the learned counsel, Post the case on 27.09.2017.

Member (T)

Member (J)

Bm